No.7820 Question Branch

Uploading of Replies to Questions on Members' Portal

Members are aware that under a new initiative, replies to Starred Questions are being uploaded on Members" Portal by 0900 hours on the reply day. This initiative has been taken to facilitate Members to frame supplementaries. Similarly, replies to Unstarred Questions are being uploaded on Lok Sabha Homepage immediately after Question Hour.

- 2. It may be noted that since the replies are login and password protected on the Members" Portal, they are exclusively for the use of Members only. Members are, therefore, requested to maintain confidentiality of the replies and not to share the contents with others until the Question Hour is over.
- 3. Members are further informed that the hard copies of the replies to Starred Questions will continue to be made available in the Outer Lobby and PNO for reference, as before.

Kind cooperation of Members is solicited.

No. 7821 Question Branch

Questions Not Asked/Questions of Absent Members

Attention of the Members is invited to Rule 48(3) of the "Rules of Procedure and Conduct of Business in Lok Sabha". It reads as follows:-

"If on a question being called it is not asked or the member in whose name it stands is absent, the Speaker may direct that the answer to it be given."

Accordingly, if on a question being called is not asked or the Member in whose name the question stands is absent, such question may be put down for discussion in the House.

No. 7822 Question Branch

Notices of Half-an-Hour Discussion

Members are informed that, as per Parliamentary convention developed over the years, no Half-an-Hour Discussion is listed during the Budget Session, till the conclusion of Financial Business.

Members are, therefore, requested to keep in view the above convention, while tabling notices for raising Half-an-Hour Discussion.